

DIVISION BENCH

S-12

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/95(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	PAVITRA TREXIM PVT LTD
UNDER SECTION	SEC. 230-232, SEC 234

Appearances (via video conferencing/physically)

Mr. Rahul Goyal, PCS

] For the Applicant

ORDER

1. Ld.Counsel for the Applicant present.
2. Post this matter on **21/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**